

(ग) क्या इस तुलनात्मक उध्ययन से प्राप्त जानकारी से किसानों को परिचित करने के लिये कोई कार्यवाही करने का सरकार का विचार है; और

(घ) यदि हां, तो उसका व्यौरा क्या क्या है?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय मे राज्य मंत्री (श्री अन्नासाहिब शिन्दे): (क) से (घ): राज्य सरकार से जानकारी इकट्ठी की जा रही है और प्राप्त होते ही सभा पटल पर ख दी जायेगी।

POEM ISSUED BY PUBLIC RELATIONS OFFICER OF KERALA ON RICE SUPPLY TO KERALA

6563. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to a poem issued by Public Relations Officer, Kerala of Rice Supply to Kerala and published in the Patriot dated the 15th August, 1968; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) The advertisement published in the Patriot of the 15th August, 1968 has come to Government's notice.

(b) The supplies of rice to Kerala from outside have been varying from month to month depending upon the availability with the Government of India and the necessity to meet the minimal needs of other deficit States. There has been no discrimination in the matter as alleged in the advertisement. The position has been explained in the Parliament on more

than one occasion in connection with Food debates and questions relating to rice supply to Kerala.

AGRICULTURE RESEARCH WORK

6564. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the names of the places in the country where basic and applied agricultural research work is being carried on and broad outlines of their achievements so far;

(b) whether any research work in dry farming is also being undertaken; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Basic and applied research in agriculture is being carried out in India under the Central Research Institutes of the Indian Council of Agricultural Research and their sub-stations, the Agricultural Universities and in the Agricultural Research Institutes of the State Departments of Agriculture located all over the country. Names and places of the leading ones are given in the list laid on the Table of the House. [*Placed in Library. See No. LT-1964/68.*]

The most significant achievements of agricultural research in recent years include the breeding of high yielding varieties and hybrids in a number of foodgrain and other crops like rice, wheat, maize, jowar, bajra, pulses, sugarcane, potato, jute, cotton and several others.

Useful research has also been done on soil science, agronomy including fertilisers and their application, irrigation and chemical control of weeds on the control of pests and diseases through the scientific use of pesticides and also on the improvement of fruits and vegetables. At the I.A.R.I. and a few other locations, researches

are also under way on the application of nuclear energy for the solution of agricultural research problems.

(b) Yes. Apart from the research undertaken by various Agricultural Institutes and Universities, investigations on Dry Farming and Soil and water conservation have been taken up at eight of the Soil Conservation Research Centres under Indian Council of Agricultural Research.

(c) Does not arise.

CONTRACT LABOUR IN BALIHARI COLLIERY

6565. SHRI DEVEN SEN: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that the management of the Balihari Colliery of Messrs Balihari Colliery Co. (P) Ltd. P.O. Kusuwa, Dhanbad has introduced contract labour in the colliery and reduced the strength of the permanent workers from 700 to 50.

(b) whether the management has arbitrarily derecognised the only existing Trade Union and has taken forcible occupation of the union office and its assets;

(c) whether the management is making under-payments in spite of protests from the workmen; and

(d) if so, the action taken by Government?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI J. HATHI): (a) No, Sir.

(b) The recognition of the Hindustan Khan Mazdoor Sangh is reported to have been withdrawn on the ground that it had lost its majority status. Government have no information regarding forcible occupation of the union office and its assets.

(c) No, Sir.

(d) Does not arise in view of the answers to (a), (b) and (c) above.

MINIMUM WAGES IN INDUSTRIES IN DELHI

6566. SHRI ONKAR LAL BERWA:

SHRI KIKAR SINGH:

SHRI R. K. AMIN:

SHRI RAMCHANDRA J. AMIN:

SHRI D. R. PARMAR:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the minimum wage and pay-scales in the different factories and Industries in Delhi;

(b) the names of such factories and industries where minimum wages are given; and

(c) the names of such factories and Industries where Minimum Wages are not given and the reasons for the same and the steps Government propose to take to implement the same?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI J. HATHI): (a) to (c). Information is being collected and will be laid down on the Table of the Lok Sabha.

STRIKE NOTICE BY N.B.C.C. KARMACHARI UNION

6567. SHRI D. R. PARMAR:

SHRI KIKAR SINGH:

SHRI R. K. AMIN:

SHRI RAMACHANDRA J. AMIN:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that National Building Construction Corporation Karmachari Union (Regd.) Delhi has served the strike Notice, dated the 20th May, 1968 in the Management of the National Buildings Construction Corporation Ltd., Sultanpur, Gurgaon Road, Mehrauli, New Delhi in connection with their Charter of Demands; and